

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1317/2017

Dated Friday, the 5th day of April, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

&

Hon'ble Mr.P.Madhavan, Judicial Member

M.Jesudoss, S/. J.Mariya Soosai,
No.67/2 Sudanaram Complex,
Rengoji Baba Street, Agraharam,
Aranthangi, Pudukkottai District
PIN 614 616.

... Applicant

By Advocate M/s R.Malaichamy

Vs.

1.Union of India, Rep., by the
Chief Postmaster General,
Tamil Nadu Circle, Anna Salai,
Chennai 600 002.

2.The Postmaster General,
Central Region (TN),
Tiruchirappalli 620 001.

3. Director of Postal Services,
O/o. The Postmaster General,
Central Region (TN),
Tiruchirappalli 620 001.

4. Adhoc Disciplinary Authority &
Senior Superintendent of Post Offices,
Vellore Division, Vellore 632 001.

... Respondents

By Advocate Mr.J.Vasu

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up today, learned counsel for the applicant submits that the applicant died on 18.11.2018.

2. Accordingly, the OA stands abated.

**(P.MADHAVAN)
MEMBERJ)**

05.04.2019

M.T.

**(R.RAMANUJAM)
MEMBER (A)**